

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 152 OF 2015**

**Dated: 28<sup>th</sup> February 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**Punjab State Transmission Corporation Ltd. .... Appellant(s)**

**Vs.**

**Punjab State Electricity Regulatory Commission & .... Respondent(s)  
Anr.**

Counsel for the Appellant(s) : Mr. M.G. Ramachandran  
Ms. Anushree Bardhan  
Mr. Shubham Arya  
Mr. Polit Agrwal

Counsel for the Respondent(s) : Mr. Sakesh Kumar for R-1

**ORDER**

At the request of learned counsel for the parties, we release this matter from the caption 'part-heard' as it was heard for some time in the other bench.

List the matter for hearing on **26.04.2018.**

**(Justice N. K. Patil)  
Judicial Member**

**(I. J. Kapoor)  
Technical Member**